- (न्थ) कालि हा, तरि क्य स्टेमनी के नाम क्यां हैं चाँर इंसकि परिणामस्वरूप रेलवे को किश्रती हानि होग्री, सरैर
- (य) इसके मामस्यहरूप को स्वक्तित बेडोबगार हो जायेगे जनको स्था रोजगार क्रिया आकेमा ?

रेल मंत्रालय में ज्ञा मंत्री (श्री मुझ्म्मव बस्की कुलेकी) : (क) जी नहीं ।

(ख) भौर (ग) प्रश्न नही उठता।

Clearance of Chaskaman Project, Fooms (Maharashtra)

*318 SHRI ANANTRAO PATIL
Will the Minister of IRRIGATION
AND FOWER be pleased to state

- (a) whether Chaskaman Project in Poons District has been cleared and sanctioned by the Central Government, and
- (b) the estimated cost thereof and when it is likely to be completed?

THE MINISTER OF IBRIGATION AND POWER (DR K L RAO) (a) and (b) The question of acceptance of the Chaskaman Project estimated to cost Rs 98 crores, a new project in the Krishna basin received in 1970, would have to be considered after the Krishna Water Disputes Tribunal has given its award, which it is hoped, may be available in a year or so

Report by former Chairman and Managing Director of FC-I. on Sale of Methanol by the then General Manager of Trombay, now Director (P & M)

*319 SHRI ACHAL SINGH SHRI CHANDRA SHAILANI

Will the Mmister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No 32 on the 14th November, 1972 regarding the report by the former Chairman and Managing Director of Fertilizer Corporation of India on the sale of methanol and other deals by

Director (Production & Manketing) and state:

- (a) whether the Central Vigilance Commission has examined the report and if so, the outcome thereof, and
- (b) the action proposed to be taken by Government thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D K BOROOAH) (a) and (b) On a consideration of the report of the former Chairman & Managing Director, Fertilizer Corporation of India and other connected papers, the Central Vigilance Commission advised that neither Dr S K Mukherjee, Director (Marketing) nor Shri V Chandrasekharan Marketing Manager Trombay should be held blameworthy in any way and that no action need be taken against them

Huge Profits by Foreign Pharmacoutical Firms by Conjuring Fake Manufacture

*320 SHRI N K SANGHI Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

- (a) whether a recent study made by the Jawaharial Nehru University has further substantiated the fact that foreign pharmaceutical firms in India are making huge profits by 'conjuring fake manufacture' of drugs from imported intermediates,
- (b) whether these firms are importing intermediaries comparatively at a much higher price and that no efforts are being made to manufacture these in India, and
- (c) what steps are being taken to reduce dependence on such foreign firms and also to manufacture such drugs so that repairiation of large profits is raduced?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D K POROOAH) (a) to (c) A statement is laid on the Table of the House